

[31 July, 2003]

RAJYA SABHA

- (c) if so, the outlines of the constitution of this fund;
- (d) the kind of training proposed to be provided to Indian labourers under the same; and
- (e) the amount that would be incurred on the same?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) and (b) Yes, Sir. A suggestion was made for Constitution of International Skill Development Fund in the recently organized International Labour Conference. It was proposed to create this fund so that resources from the developed world could be mobilized to assist developing countries in their own efforts of skill development.

- (c) to (e) Do not arise at this stage.

**Protection of interest of Indian business processes outsourcing units**

1293. SHRI G.K. VASAN: Will the Minister of LABOUR be pleased to state:

- (a) whether Government propose to protect the interest of Indian business processes outsourcing units;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) to (c) There is no specific proposal to protect the interest of Indian business processes outsourcing units. However, in the wake of economic liberalisation, there is a proposal to amend the Contract Labour (Regulation and Abolition) Act, 1970 with a view to facilitate outsourcing of certain activities by an establishment, which would enable such units to face competition and survive in the market.

**Child labour of Orissa**

1294. MS. PRAMILA BOHIDAR: Will the Minister of LABOUR be pleased to state:

- (a) whether child labourers are rampant in Orissa; and